

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :13/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

620-ADM-COURTCODE-VBINDUSTRIESWTM-AT-11.05 AM

1	Misc. Application	1322/2021	V B INDUSTRIES LTD AND ORS-DELAY Vs. SEBI	Vis Legis Law Practice, Advocates
(Main Matter Number :SEBI Appeal/0000750/2021)				
	SEBI Appeal	750/2021	V B INDUSTRIES LTD AND ORS Vs. SEBI	Vis Legis Law Practice, Advocates
Sub Matter : Misc. Application/0001322/2021				

645-ADM-COURTCODE-ILLIQUIDSTOCKOPTION-11.10 AM

2	SEBI Appeal	812/2021	NILU CHOPRA Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
3	SEBI Appeal	813/2021	NIKUNJ PODDAR Vs. SEBI	Anjali Agrawal Adv
4	SEBI Appeal	814/2021	SHRUTI SARAOGI Vs. SEBI	Vikas Bengani Advocate

646-ADM- DISP-COURTCODE-MAEXTENSION-11.15 AM

5	Misc. Application	1402/2021	SUNIL AGARWAL-EXTENSION Vs. SEBI	D SAURABH BHANDARI, Advocate
(Main Matter Number :SEBI Appeal/0000602/2021)				

Securities Appellate Tribunal
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<u>246-PART HEARD-COURTCODE-BROKERFEE-AT-11.20AM</u>				
6	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	288/2019 (/0000)	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	289/2019	Motilal Oswal commoditites Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	567/2019	NSEL Vs. SEBI	Vaish Associates
	SEBI Appeal	568/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	569/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates

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	SEBI Appeal	570/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	571/2019 (/0000)	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
<u>235-ADMDISPOSAL-COURTCODE-SASTPAC-AT11.40 A.M.</u>				
7	SEBI Appeal	203/2019	Shiv Kumar Agarwal Vs. SEBI	Vinay Chauhan,Adv.i/b Corporate Law Chambers India Mustafa Doctor,Sr.,Adv. i/b ELP
	SEBI Appeal	255/2019	Madhudevi Agarwal Vs. SEBI	Vinay Chauhan,Adv. i/b CorporateLawChambersInd ia Mustafa Doctor,Sr.,Adv. i/b ELP
	SEBI Appeal	350/2019	Pawankumar Agarwal and Others Vs. SEBI	Rajvi Patel,Adv. i/b Rajpurohit and Associates Mustafa Doctor, Sr. Adv. i/b ELP
	SEBI Appeal	462/2019	Sanjay Thakkar Vs. SEBI	Subhash Jaiswar, Advocate Vivek Shah,Adv. i/b ELP
	SEBI Appeal	101/2020	Roselabs Finance Ltd. Vs. SEBI	Mr. Mehul Jain, Advocate Mr. Rashi Dalmia, Advocate
	Misc. Application	609/2021	BASANT MALPANI-INTERIM RELIEF Vs. SEBI	Corporate and Legal Advisor

(Main Matter Number :SEBI Appeal/0000447/2021)

Securities Appellate Tribunal
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	SEBI Appeal	447/2021	BASANT MALPANI Vs. SEBI	Corporate and Legal Advisor
Sub Matter :		Misc. Application/0000609/2021		
<u>299-DISPOSAL-COURTCODE-ISSUANCEOFCD-AT11.45 A.M.</u>				
8	SEBI Appeal	134/2020	Sunshine India Land Developers Ltd. and Ors. Vs. SEBI	i/b. Prakash Shah and Associates i/b. The Law Point
<u>83-ADMDISPOSAL-COURTCODE-CIRCULARSCRA-AT11.50 A.M.</u>				
9	SEBI Appeal	391/2020	Kantilal Chhaganlal Securities Pvt. Ltd. Vs. SEBI	Vox Law Vidhii Partners
<u>407-DISPOSAL-COURTCODE-ISSUANCEOCD-AT11.55 A.M.</u>				
10	SEBI Appeal	569/2020	Girishchandra M. Baluni Vs. SEBI	Mr. Rakesh Puri, Advocate THE LAW POINT
Sub Matter :		Misc. Application/0000165/2021		
	SEBI Appeal	139/2021	Neesa Technologies Ltd. Vs. SEBI	Mr. Garvit Khandelwal THE LAW POINT
Sub Matter :		Misc. Application/0000162/2021		
	Misc. Application	165/2021	Girishchandra M. Baluni Vs. SEBI	Mr. Rakesh Puri, Advocate
(Main Matter Number :SEBI Appeal/0000569/2020)				
	Misc. Application	162/2021	Neesa Technologies Ltd. Vs. SEBI	Mr. Garvit Khandelwal
(Main Matter Number :SEBI Appeal/0000139/2021)				

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
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	SEBI Appeal	197/2021	Manoj Singhal Vs. SEBI	Mr. Rakesh Puri, Advocate The Law Point
	SEBI Appeal	397/2021	ARVIND JAGANNATH GUPTA Vs. SEBI	KUMAR PRASAD Shri. UDAY BEDI, ADVOCATE
	SEBI Appeal	526/2021 (/0000)	YOGESH GEMAWAT Vs. SEBI	Mr.B.S.Chouhan Advocate
Sub Matter(Disposed) :		Misc. Application/0000188/2021		
Sub Matter(Disposed) :		Misc. Application/0000910/2021		

362-DISPOSAL-COURTCODE-NONCOMPLIANCELODR-AT 12 NOON

11	Misc. Application	430/2021	Maha Rashtra Apex Corporation Ltd. Vs. National Stock Exchange of India Ltd.	Alliance Law Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000353/2021)				
	Misc. Application	431/2021	Maha Rashtra Apex Corporation Ltd. Vs. National Stock Exchange of India Ltd.	Alliance Law Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000353/2021)				
	SEBI Appeal	353/2021	Maha Rashtra Apex Corporation Ltd. Vs. National Stock Exchange of India Ltd.	Alliance Law Manilal Kher Ambalal and Co.
Sub Matter :		Misc. Application/0000430/2021		
Sub Matter :		Misc. Application/0000431/2021		

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
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	SEBI Appeal	366/2021	Cupid Limited Vs. National Stock Exchange of India Limited	Lex Consult Manilal Kher Ambalal and Co.
	SEBI Appeal	367/2021	S.E. Power Limited Vs. National Stock Exchange of India Limited	Kookada and Associates MKA and Co.

329DISPOSAL-CODE-PREFERENTIALALLOTMENT- AT12.05 P.M.

12	SEBI Appeal	446/2021	INDIA FINSEC LTD. Vs. SEBI	Corporate Law Chambers India
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453 ADMDISPOSAL-COURTCODE-GROMOPFUTP AT12.10 P.M.

13	SEBI Appeal	496/2021 (/0000)	Vipul Amratlal Doshi Vs. SEBI	Mr.Vikas Bengani Advocate
	SEBI Appeal	518/2021	Vijay Mahavir Tibrewal Vs. SEBI	Manoj Kumar Mishra
	SEBI Appeal	519/2021	Kavita Vijay Tibrewal Vs. SEBI	Adv. Manoj Kumar Mishra)
	SEBI Appeal	580/2021	M/S RAM BHOPAL AGARWAL AND SONS HUF Vs. SEBI	ANP Chambers
	SEBI Appeal	658/2021	PRISMX GLOBAL VENTURES LIMITED Vs. SEBI	Shantibhushan Nirmal, Advocate

Sub Matter(Disposed) : Misc. Application/0000943/2021

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :13/01/2022

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<u>30-DISPOSAL -COURTCODE-FINEPAYMENT - AT12.15 P.M.</u>				
14	SEBI Appeal	690/2021	GM Breweries Limited Vs. SEBI	Mr. Loknath Mishra, Advocate
<u>650 ADM DISPOSAL-COURTCODE-MISHKAPRICERISE- AT12.20 P.M.</u>				
15	SEBI Appeal	72/2021	Sorabh Kumar Poddar VS SEBI Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	207/2021	Kiran Narayanprasaed Toshniwal Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	208/2021	Neha Toshniwal Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	209/2021	Pawan Darak Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	210/2021	Sunita Toshniwal Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	211/2021	Sandeep Saraf Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate
	SEBI Appeal	212/2021	Ritu Saraf Vs. SEBI	Mr. Saurabh Bhachawat, Advocate Mr. Nishit Dhruva, Advocate

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	SEBI Appeal	213/2021	Kanta Balkishan Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter :		Misc. Application/0000539/2021		
	SEBI Appeal	108/2021	Ravi B. Wattamwar HUF Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000156/2021		
	SEBI Appeal	109/2021	Megha Ravi Wattamwar Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000157/2021		
	SEBI Appeal	159/2021	Sanjay Ambadas Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000212/2021		
	SEBI Appeal	160/2021	Vinita Sanjay Joshi Vs. SEBI	Mr. Prakash Shah, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000213/2021		
	SEBI Appeal	199/2021	Anil Satyanarayan Roongta and Ors. Vs. SEBI	Mr. Kunal Katariya, Advocate Mr. Nishit Dhruva, Advocate
Sub Matter(Disposed) :		Misc. Application/0000246/2021		
	Misc. Application	539/2021	Kanta Balkishan Jaju- STAY APPLICATION Vs. SEBI	Ms. Neha Achliya, Advocate MDP and Partners
(Main Matter Number :SEBI Appeal/0000213/2021)				

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :13/01/2022

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<u>156 ADM-COURTCODE-MISHKAPRICERISE-AT12.20 P.M.</u>				
16	Misc. Application	1361/2021	MANSI MANOJ RANE Delay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000786/2021)	Yashvi Panchal Advocate
17	Misc. Application	1362/2021	OMPRAKASH SHARMA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000787/2021)	Yashvi Panchal Advocate
	Misc. Application	1363/2021	OMPRAKASH SHARMA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000787/2021)	Yashvi Panchal Advocate
18	Misc. Application	1364/2021	MANISH KUMAR BHATI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000788/2021)	Yashvi Panchal Advocate
19	Misc. Application	1369/2021	TEJAS GALA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000789/2021)	Yashvi Panchal Advocate
20	Misc. Application	1370/2021	TEJAL MEHTA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000790/2021)	Yashvi Panchal Advocate
21	Misc. Application	1377/2021	PRIYANKA MHAPSEKAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000791/2021)	Yashvi Panchal Advocate

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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :13/01/2022

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	Misc. Application	1378/2021	PRIYANKA MHAPSEKAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000791/2021)	Yashvi Panchal Advocate
22	Misc. Application	1379/2021	KIRIT RAMNIKLAL MEHTA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000792/2021)	Yashvi Panchal Advocate
23	Misc. Application	1380/2021	VIKRAM SHAH Delay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000793/2021)	Yashvi Panchal Advocate
24	Misc. Application	1384/2021	USHA RAKESHKUMAR DIXIT Delay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000794/2021)	Yashvi Panchal Advocate
25	Misc. Application	1396/2021	TUSHAR ASHOK THAKUR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000795/2021)	Yashvi Panchal Advocate
26	Misc. Application	1397/2021	ASHISH ISHWARLAL SHAH-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000796/2021)	Yashvi Panchal Advocate
27	Misc. Application	1398/2021	KETAN JUMAKHLAL MEHTA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000797/2021)	Yashvi Panchal Advocate

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	SEBI Appeal	786/2021	MANSI MANOJ RANE Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001361/2021		
	SEBI Appeal	787/2021	OMPRAKASH SHARMA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001362/2021		
Sub Matter :		Misc. Application/0001363/2021		
	SEBI Appeal	788/2021	MANISH KUMAR BHATI Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001364/2021		
	SEBI Appeal	789/2021	TEJAS GALA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001369/2021		
	SEBI Appeal	790/2021	TEJAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001370/2021		
	SEBI Appeal	791/2021	PRIYANKA MHAPSEKAR Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001377/2021		
Sub Matter :		Misc. Application/0001378/2021		
	SEBI Appeal	792/2021	KIRIT RAMNIKLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001379/2021		
	SEBI Appeal	793/2021	VIKRAM SHAH Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001380/2021		

Securities Appellate Tribunal
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Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :13/01/2022

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	SEBI Appeal	794/2021	USHA RAKESHKUMAR DIXIT Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001384/2021		
	SEBI Appeal	795/2021	TUSHAR ASHOK THAKUR Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001396/2021		
	SEBI Appeal	796/2021	ASHISH ISHWARLAL SHAH Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001397/2021		
	SEBI Appeal	797/2021	KETAN JUMAKHLAL MEHTA Vs. SEBI	Yashvi Panchal Advocate
Sub Matter :		Misc. Application/0001398/2021		